

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC. VII-35/1999/527/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Member, MACT,  
Cachar, Silchar.

Dated Guwahati the <sup>th</sup> 20 January, 2024.

Sub: **Casual leave.**

Ref:- Letter No. SMACT/14/I/5/24 dtd. 11.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 17.01.2024 and 18.01.2024, along with station leave permission, from the evening of 12.01.2024 till the morning of 19.01.2024**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-35/1999/528-529/A, dated** , 20-01-2024  
Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**